

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2475

ANSWERED ON:09.08.2010

LAND ACQUISITION FOR SEZS

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details regarding total land acquired for the setting up of Special Economic Zones (SEZs) in the country during the last three years, State-wise; and

(b) the steps being taken to apply relief policy for lands acquired for these SEZs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a): Land is a State subject. Land for SEZs is procured as per the policy and procedures of the respective State Governments. A total of 358 SEZs have been notified under the SEZ Act 2005, involving land area of 44,826 hectares.

(b): Relief and rehabilitation package for any affected person varies from State to State depending upon the provisions of the State policies.